

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **02.02.2026** (MONDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

[Click here to join VC](#)

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 12/2026 For Stay IA No. 172/2026 Delay in re-filing IA No. 173/2026	Guruchandrika Builders and Property Pvt Ltd & Anr. Vs Shawn Jeff Christopher	Mr. NP Vijaykumar	
2.	Comp App (AT) (CH) (Ins) No. 660/2025 For Stay IA No. 1837/2025	Noohu Sarfraz Suspended Director of Fossil Logistics Pvt Ltd Vs Radhakrishnan Dharmarajan	Mr. Anant Merathia	
3.	Comp App (AT) (CH) (Ins) No. 32/2026 For Stay IA No. 74/2026	D Srinivasa Rao Suspended Director of Priyaranj ani Fibres Ltd Vs Omkara Assets Reconstruction Pvt Ltd & Anr. WITH	Mr. D Srinivasa Rao Party-in-person	Mr. Prashnath Kumar Muddana For Caveator
4.	Comp App (AT) (CH) (Ins) No. 34/2026 For Stay IA No. 79/2026	D Srinivasa Rao Suspended Director of Priyaranjani Fibres Ltd Vs Omkara Assets Reconstruction Pvt Ltd & Anr.	Mr. D Srinivasa Rao Party-in-person	Mr. VVSN Raju For Caveator

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 29/2026 For Condone Delay IA No. 66/2026 For Stay IA No. 67/2026 For Direction IA No. 68/2026 (With defects)	N Padmanabhan Erst. Director of RRP Housing Pvt Ltd & Anr. Vs G Murali (Representative of Home Buyers) & Anr.	Mr. Sam Jayaraj Hosuton	

6.	Comp App (AT) (CH) (Ins) No. 64/2026 (With defects)	Pankaj Srivastava Liquidator, Samruddhi Realty Limited Vs Sankeshwara Estates & Anr.	Mr. Milind Dange	
7.	Comp App (AT) (CH) (Ins) No. 65/2026 (With defects)	Pankaj Srivastava Liquidator, Samruddhi Realty Limited Vs Pirgal Investment & Anr.	Mr. Milind Dange	
8.	Comp App (AT) (CH) (Ins) No. 67/2026 For Condone Delay IA No. 167/2026 For Exemption IA No. 168/2026 (With defects)	DBS Bank India Ltd Vs The Central Goods and Service Tax Dept., Rep by Asst. Commissioner of Central Tax & 2 Ors.	Mr. VVSN Raju	
9.	Comp App (AT) (CH) (Ins) No. 68/2026 For Stay IA No. 170/2026 To dispense with IA No. 171/2026 (With defects)	Annam Steels Pvt Ltd Vs Vinayaka Alloys Pvt Ltd	Mr. RN Amarnath	
10.	Comp App (AT) (CH) (Ins) No. 70/2026 For Stay IA No. 177/2026 For Condone Delay IA No. 178/2026 To dispense with IA No. 179/2026 (With defects)	SA Jhan Mohammed Vs Ashish Vyas, RP, Maan Sarovar Properties Development Pvt Ltd	Mr. Akhil Akbar Ali	
11.	Comp App (AT) (CH) No. 10/2026 For Condone Delay IA No. 169/2026 (With defects)	Tono Thomas Vs Nowon Technologies Pvt Ltd & 7 Ors.	Mr. K Gowtham Kumar	
12.	Comp App (AT) (CH) No. 11/2026 For Direction IA No. 193/2026 For Exemption IA No. 194/2026 Delay in refiling IA No. 195/2026 For Condone Delay IA No. 196/2026 (With defects)	MB Gupta HUF Through its Karta Mahesh Chand Gupta & 103 Ors. Vs East Coast Steel Pvt Ltd	Ms. Ruchika Dhandhanian	

13.	Comp App (AT) (CH) (Ins) No. 649/2025 For Condone Delay IA No. 1802/2025 For Stay IA No. 1803 & 1804/2025 To Dispense with IA No. 1805/2025 (With Defects)	Venna Parvata Vardhani & Anr. Vs Birendra Kumar Agarwal, RP, Manjeera Constructions Limited WITH	Mr. M Ramu	
14.	Comp App (AT) (CH) (Ins) No. 650/2025 For Condone Delay IA No. 1806/2025 For Stay IA No. 1807 & 1808/2025 To Dispense with IA No. 1809/2025 (With Defects)	Venkatesa Perumallu Pasumarthy & 3 Ors. Vs Birendra Kumar Agarwal, RP, Manjeera Constructions Limited	Mr. M Ramu	
15.	Comp App (AT) (CH) (Ins) No. 659/2025 To Dispense with IA No. 1832/2025 For Stay IA No. 1833 & 1834/2025 For Condone Delay IA No. 1835/2025 (With Defects)	Hari Kumar Polavarapu & Anr. Vs Birendra Kumar Agarwal,RP of Manjeera Constructions Limited	Mr. M Ramu	
16.	Comp App (AT) (CH) (Ins) No. 71/2026 For Condone Delay IA No. 180/2026 For Stay IA No. 181 & 182/2026 (With Defects)	B Anand Reddy & 54 Ors. Vs Birendra Kumar Agarwal, RP, Manjeera Constructions Limited	Mr. M Ramu	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT) (CH) (Ins) No. 247/2025 For Exemption IA No. 697 & 698/2025	Paturu Murali Krishna Suspended Director of GVK Energy Ltd. Vs IDBI Bank Ltd & Anr.	Mr. Siddharth Govind	Mr. Y Suryanarayana R2
18.	IA No. 12/2026 (For Amendment) in Comp App (AT) (CH) (Ins) No. 407/2024 For Exemption IA No. 1110/2024	Sumit Binani RP of KSK Mahanadi Power Company Ltd & Anr. Vs Water Resources Department, The Executive Engineer & Anr.	Mr. Allwin Godwin	Mr. Atul Jha

19.	IA No. 1841/2025 (For Condone Delay) in Comp App (AT) (CH) No. 167/2025 For Stay IA No. 1840/2025	Anil Rajan Nair Vs Hans-Martin Schempp & Anr.	Mr. Anil Rajan Nair Party-in-person	
20.	Comp App (AT) (CH) (Ins) No. 226/2025 For Stay IA No. 638/2025 For Direction IA No. 129/2026	Sri Vemuri Chenchaiiah Suspended Director of SLS Power Corporation Ltd. Vs Indian Renewable Energy Development Agency Ltd. & Anr.	Mr. N Kumaraswamy	Mr. Nakul Sachdeva
21.	IA No. 28/2026 (For Amendment) in Comp App (AT) (CH) (Ins) No. 428/2025	BEML Midwest Ltd. Vs Midwest Granite Pvt Ltd	Mr. G Bhupesh	Mr. Pawan Kumar Gandhi
22.	IA No. 192/2026 (To implead) & IA No. 1745/2025 (For Stay) in Comp App (AT) (CH) (Ins) No. 629/2025 For Exemption IA No. 1743/2025 For Urgent Hearing IA No. 1746/2025	SGK Agencies Pvt Ltd Vs Bremels Rubber Industries Pvt Ltd & Anr.	Mr. VV Sivakumar	Mr. Abhishek Sriram R2
23.	Comp App (AT) (CH) (Ins) No. 313/2024 For Stay IA No. 833/2024	The Sales Tax Officer, SGST Dept. Vs Jasin Jose & 2 Ors.	Mr. EK Kumaresan	Mr. Akhil Suresh- R1
24.	Comp App (AT) (CH) (Ins) No. 364/2024 For Stay IA No. 1002/2024 To dispense with IA No. 1003/2024 To Vacate Stay IA No. 160/2025 For Direction IA No. 161/2025	Srisailan Krishnamurthy Suspended Director of Biomylyz Pvt Ltd Vs Rahul Narayana Reddy & Anr	Ms. R Moneshaa Ms. A Rithikha	Mr. S Vivekananda- R1
25.	Comp App (AT) (CH) (Ins) No. 480/2025 For Exemption IA No. 1363/2025 For Stay IA No. 1362/2025	Ganesan Natarajan Vs State Bank of India & Anr.	Mr. Raymond Albyness	Mr. K Chandrasekaran

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26.	Restoration (AT) (CH) No. 01/2026 in Comp App (AT) (CH) (Ins) No. 589/2025	Anand Educational Technical & Vocational Society Vs Jayashree S Iyer & 2 Ors	Ms. PV Preeja	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27.	TA (AT) No. 185/2021 (Comp App (AT) (Ins) No. 74/2021)	Bank Of Baroda Vs Lanco Kondapalli Power Ltd.	Ms. Praveena Gautam	Mr. Pranava Charan
28.	TA (AT) No. 6/2022 (Comp App (AT) No. 361/2018 IA No. 192/2018 For Exemption IA No. 1748/2018 For Stay IA No. 1749/2018	O Arumugasamy Vs TR Mills Pvt Ltd & 15 Ors WITH	Mr. Pranav V Shankar	Mr. Yesu Mishra R3 Mr. S Eshwar-R5-R7 Mr. Praveen Kumar R10 Mr. K Moorthy R12 Mr. Aman Nalina Linges-R13- R16
29.	TA (AT) No. 12/2022 (Comp App (AT) No. 259/2018)	M Chandraprabha & 2 Ors. Vs M. Leela & 11 Ors. WITH	Mr. S Eshwar	Mr. Aman Nalina Linges-R1- R4 Mr. Yesu Mishra R7
30.	TA (AT) No. 13/2022 (Comp App (AT) No. 258/2018 For Stay IA No. 1196/2018)	Chandra Spinning & Weaving Mills Pvt. Ltd & 3 Ors Vs M. Leela & 10 Ors. WITH	Mr. S Eshwar	Mr. Aman Nalina Linges-R1-R4 Mr. Yesu Mishra R6 Mr. Praveen Kumar R8 Mr. K Moorthy R11
31.	TA (AT) No.16/2022 (Comp App (AT) No. 310/2018 For Stay IA No. 1353/2018 For Exemption IA No. 1359/2018) For Direction IA No. 1150/2024	M. Nagaraj & 4 Ors. Vs M. Leela & 13 Ors. WITH	Mr. Yesu Mishra	Mr. Aman Nalina Linges-R1-R4 Mr. S Eshwar- R6, R8- R10 Mr. Praveen Kumar R12 Mr. K Moorthy R13
32.	TA (AT) No. 19/2022 (Comp App (AT) No. 360/2018 For Direction IA No. 188/2018	O Arumugasamy Vs Chandra Spinning and Weaving Mills Pvt. Ltd & 15 Ors. WITH	Mr. Pranav V Shankar	Mr. S Eshwar- R1-R4 Mr. Yesu Mishra R5 Mr. Praveen Kumar R9 Mr. Aman Nalina Linges-R13-R16
33.	TA (AT) No. 21/2022 (Comp App (AT) No. 277/2018 For Stay IA No. 1347/2018)	M.S Nagarathna & 3 Ors Vs M Leela & 10 Ors. WITH	Mr. Naman Jhabakh	Mr. Aman Nalina Linges- R1-R4 Mr. Pranav V Shankar Mr. Praveen Kumar

34.	TA (AT) No. 23/2022 (Comp App (AT) No. 309/2018 For Stay IA No. 1351/2018 For Exemption IA No. 1352/2018)	TR Mills Pvt Ltd & 5 Ors Vs M. Leela & 8 Ors	Mr. Naman Jhabakh Mr. Yeshu Mishra- A2	Mr. Aman Nalina Linges- R1-R4 Mr. S Eshwar - R7-R9 Mr. Pranav V Shankar Mr. Praveen Kumar
35.	Comp App (AT) (CH) (Ins) No. 100/2022 For Stay IA No. 229/2022 & 316/2025 For Directions IA No. 267/2022 & 821/2024	Bennet Property Holdings Company Ltd Vs The Liquidator, In the Liquidation of Biodiversity Conservation (India) Pvt Ltd & Anr	Ms. Shristi Widge Ms. Geethika MA	Link Legal Ms. Pooja Mahajan R2
36.	Comp App (AT) (CH) (Ins) No. 384/2023 For Stay IA No. 1162/2023 Leave to file IA No. 1163 & 1164/2023 For Additional docs. IA No. 1015/2024	Paradeep Port Trust Vs Vedanta Limited & Anr	Ms. K Jayasudha	Ms. Deepika Thakur R1 Mr. Pranava Charan R2
37.	Comp App (AT) (CH) (Ins) No. 30/2024 For Directions IA No. 97/2024 For Additional docs IA No. 293/2025	Canara Bank Rep by Chief Manager Vs R Aravindakshan Nair, Liquidator of Lakeview Ayurvedic Resorts and Research Centre Pvt Ltd	Mr. Harikumar G Nair	Mr. Jerin Asher Sojan
38.	Comp App (AT) (CH) (Ins) No. 191/2025 For Stay IA No. 534/2025	R Damodaran Vs Madhu Desikan, IRP of R Damodaran & Anr.	Mr. Srenik S Jain	Mr. Rahul Balaji R2
39.	Comp App (AT) (CH) (Ins) No. 284/2025	Noveltech Feeds Pvt Ltd Vs Gold Chick Hatcheries & Foods Pvt Ltd	Mr. NB Sudarshan	
40.	Comp App (AT) (CH) (Ins) No. 401/2025 For Stay IA No. 1239/2025	The Assistant Commissioner of Central Tax, Sangareddy GST Division Vs Manjeet Buccha, IRP of Trident Sugars Ltd.	Mr. G Meganathan	Mr. K Gaurav Kumar
41.	Comp App (AT) (CH) (Ins) No. 406/2025	Tata Capital Limited Vs Mohan Rao Indukuri WITH	Mr. Gaurav Chatterjee	
42.	Comp App (AT) (CH) (Ins) No. 407/2025	Tata Capital Limited Vs Uma Vani Indukuri	Mr. Gaurav Chatterjee	
43.	Comp App (AT) (CH) (Ins) No. 511/2025 For Stay IA No. 1450/2025	Kokku Prabhu Venkata Anjani Kumar, Suspended Director, Ramakrishna Housing Pvt Ltd Vs JC Flowers Asset Reconstruction Pvt Ltd & Anr.	Mr. R Imayavaramban	Mr. VVSN Raju R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
44.	TA (AT) No. 278/2021 (Comp App (AT) No. 67/2020) IA No. 984/2025	Manjunath Dasappa & Anr. Vs TransGlobal Power Ltd. & 4 Ors.	Ms. Priyanka Varma	Mr. TK Bhaskar
45.	Comp App (AT) (CH) (Ins) No. 152/2022 For Stay IA No. 357/2022	Canara Bank Vs Vantage Machine Tools Pvt Ltd. WITH	Mr. ML Ganesh Mr. CS Sashikumar	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
46.	Comp App (AT) (CH) (Ins) No. 154/2022 For Stay IA No. 360/2022	Canara Bank Vs Vijaya Durga Green Fields Pvt Ltd.	Mr. ML Ganesh Mr. CS Sashikumar	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
47.	Comp App (AT) (CH) (Ins) No. 36/2023 For Stay IA No. 132/2023	Jasin Jose IRP/Liquidator Vs Regional Provident Fund Commissioner II, EPFO Kerala	Mr. Jerin Asher Sojan	Mr. R Vishnu
48.	Comp App (AT) (CH) (Ins) No. 75/2023 For Stay IA No. 270/2023	George Varkey Liquidator, Propyl Packaging Ltd. Vs Regional Provident Fund Commissioner II Employees Provident Fund Organization	Mr. Jerin Asher Sojan	Mr. R Vishnu
49.	Comp App (AT) (CH) (Ins) No. 196/2023	Guduru Sivaramakrishna Vs Rajesh Chillale Liquidator of OM Shakthi Renergies Ltd. & Anr.	Mr. Y Suryanarayana	Mr. VVSN Raju-R1 Mr. Amir Bavani R2
50.	Comp App (AT) (CH) (Ins) No. 408/2023 For Stay IA No. 1247/2023	The Regional Provident Fund Commissioner, Employees Provident Fund Organization Vs Excel Glass Ltd. & Anr	Mr. R Vishnu	Mr. Hari Kumar G Nair R2

02.00 PM

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Restoration (AT) No. 36/2025 in Comp App (AT) (CH) (Ins) No. 377/2024 For Stay IA No. 1026/2024 For Condone Delay IA No. 1027/2024 For Exemption IA No. 1028 & 1029/2024 For Directions IA No. 1030/2024 Delay in refiling IA No. 1031/2024	Sun Printers Vs Omics International Pvt Ltd	Mr. Rajiv Bhatnagar, CA	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) No. 137/2025 For Stay IA No. 1539/2025 For Exemption IA No. 1540/2025 For Direction IA No. 1768/2025 & 200/2026 For Intervention IA No. 1788/2025	Think & Learn Pvt Ltd (In Corporate Insolvency Resolution Process) through its RP, Shailendra Ajmera Vs Aakash Educational Services Ltd & 23 Ors.	Ms. Lakshana Viravalli	Mr. Rahul Balaji R1 Mr. Shyamohan R2 Mr. AR Ramanathan R10-R15

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID: vcnclatchennai5@gmail.com**

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in